

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 04.10.2017.

PRESENT: Hon'ble Member(J) **Shri Ratakonda Murali**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.30/ BB/17	-	For filing objections raised by Respondent	Rule-6 of IB	Innvolution Healthcare Pvt. Ltd., Vs Vikram Hospital Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1)	Rajath H.V. 9030249361	Respondent	Rajath H.V.
	Uday Shankar Asta 9482848179.	Petitioner	Rashpande

Counsel for petitioner is present. She has already filed a memo along with consent letter of the IRP. Counsel for respondent is present. Again, counsel is requesting time to file objections though the matter is listed today for filing objections and that no adjournment is given. Yet, he is seeking time for filing objections. List it on 12.10.2017 for filing objections subject to payment of cost of Rs.500/- on the other side.

List it on 12.10.2017.


MEMBER (J)